NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 42/2017 with TP No. 87/397-398/NCLT/AHM/2016 (New) CP No. 5/397-398/CLB/MB/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Bhanu Pratap Singh Parihar & Ors.

V/s.

Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. DHRUV. 16. DAVE

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ORDER

Learned Advocate Mr. Dhruv Dave present for Original Petitioners. None present for Respondents.

Learned Advocate Mr. Dhruv Dave filed Vakalatnama for Original Petitioners.

Applicant in IA 42/2017 shall carried out amendments as per order dated 30.08.2017.

List the matter on 25.01.2018.

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MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 19th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL